

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA NO. 240 of 1998

Monday, this the 2nd day of March, 1998

CORAM

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER
HON'BLE MR. S.K. GHOSAL, ADMINISTRATIVE MEMBER

1. K.U. Asokan,
Chief Engineer Grade-II,
Integrated Fisheries Project,
Kochi-16 .. Applicant

By Advocate M/s Santhosh & Rajan

Versus

1. The Secretary to Government of India,
Ministry of Agriculture,
(Department of Animal Husbandry and
Diarying), Krishi Bhavan, New Delhi.

2. The Director,
Integrated Fisheries Project,
Kochi-16 .. Respondents

By Advocate Mr. Sunil Jose, ACGSC

The application having been heard on 2-3-1998, the
Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

The applicant seeks to direct the respondents to
create a supernumerary post of Chief Engineer Grade-I and
promote him to that post and also to direct the first
respondent to consider and dispose of A2 and A3 repre-
sentations immediately.

2. When the OA was taken up, the learned counsel appearing
for the applicant submitted that it is suffice to direct the
first respondent to consider and dispose of A2 and A3

contd..2

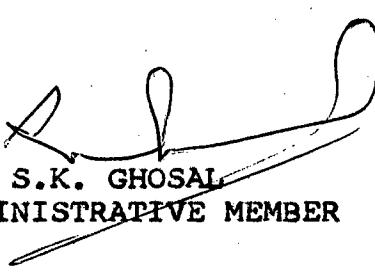
representations within a reasonable time. The learned counsel appearing for the respondents submitted that there is no objection for adopting such a course.

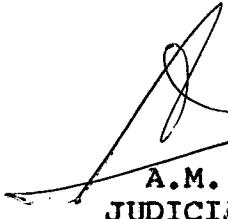
3. Accordingly, the first respondent is directed to consider and dispose of A2 and A3 representations dated 11-7-97 and 12-11-97 respectively by a speaking order within a period of three months from the date of receipt of a copy of this order.

4. The learned counsel for respondents submits that he will forward a copy of the application and a copy of this order to the first respondent for compliance. We record the submission.

5. The original application is disposed of as aforesaid.
No costs.

Dated the 2nd of March, 1998


S.K. GHOSAL
ADMINISTRATIVE MEMBER


A.M. SIVADAS
JUDICIAL MEMBER

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LIST OF ANNEXURES

1. Annexure A2:R Representation dated 11.7.1997 of the applicant to 1st respondent.
2. Annexure A3: Representation dated 12.11.1997 of the applicant to the 1st respondent.

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